

(b) If so, whether Government are aware of the causes of that campaign; and

(c) whether there is any likelihood of restoring peace and amity there?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Government are aware of the 'boycott' and the hardship it has caused to Indian retailers in the rural areas.

(b) The causes are both political and economic.

(c) The Government of Uganda have taken certain steps to control incidents of intimidation and violence and there has already been some improvement in the situation.

Swang Railway Colliery

1272. Shri Madhusudan Rao: Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 308 on the 11th August, 1959 and state:

(a) whether the Court of Enquiry set up to enquire into the conduct of the Manager of Swang Railway Colliery has since submitted its report; and

(b) if so, the decision of Government thereon?

The Deputy Minister of Labour (Shri Abid Ali): (a) No. The inquiry has been stayed by the order of the Supreme Court.

(b) Does not arise.

National Relief Fund

1273. Shri Rameshwar Tantia: Will the Prime Minister be pleased to state the amount collected in his National Relief Fund from India and abroad in response to his appeal made in November, 1959 for affording relief to victims of recent floods in West Bengal?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): After the Prime Minister's appeal issued on the 7th October, 1959 for funds for relief to the flood affected people in various parts of

India, a sum of Rs. 6,62,742 has been received in the Prime Minister's National Relief Fund. This figure is up to the 8th December, 1959.

During this period, a sum of Rs. 2,30,581 has been sent from the Prime Minister's National Relief Fund to the Chief Minister of West Bengal for relief in the flood affected areas in that State.

The Chief Minister of West Bengal had also issued an appeal and opened a fund for this purpose. Apart from the monies sent to him from the Prime Minister's fund he has also received many contributions to his own fund directly.

Sale of Government-Built Property

1274. Dr. Gangadhara Siva: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether any order was issued to stop the sale of Government-built property valued at more than Rs. 10,000 in September, 1959;

(b) if so, the reasons of the same;

(c) whether a copy of the same will be placed on the Table; and

(d) what is the total loss to the Government due to this order?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) to (d). The number of Government-built properties the value of which is more than Rs. 10,000 is fairly large. These properties are scattered all over India. If information is required about any particular property, an effort will be made to collect the same. No general orders of the nature referred to by the Hon'ble Member in part (a) of the question appear to have been issued.

Import of Dammer Batu

1275. Shrimati Ila Palchoudhuri: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question